O.A.No.516/11

Monday this the 4ᵗʰ day of July 2011

C O R A M :

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms. K.NOORJEHAN, ADMINISTRATIVE MEMBER

G.Somarajan,
Ex GDS MD, Malackal BO,
Madavoor Pallickal – 695 602.
Residing at Lenin House,
Panapamkunnu, Malakkal PO.
Madavoor Pallickal – 695 602.   ...Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

V e r s u s

1.   The Inspector Posts,
      Attingal Sub Division,
      Attingal – 695 101.

2,   The Senior Superintendent of Post Offices,
      Thiruvananthapuram North Postal Division,
      Thiruvananthapuram – 695 033.

3.   Union of India
      represented by the Chief Postmaster General,
      Kerala Circle, Thiruvananthapuram – 695 033.   ...Respondents

(By Advocate Mr.M.K.Aboobacker,ACGSC)

This application having been heard on 4ᵗʰ July 2011, this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

The applicant has sought the following reliefs :-

1.   Direct the 2ⁿᵈ respondent to consider and pass orders on Annexure A-2.

2.   Any other further relief or order as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice.

3.   Award the cost of these proceedings.

2.   Annexure A-2 specified in the relief column is an appeal dated 27.12.2010 against Annexure A-1 order dated 13.12.2010 whereby the applicant had been dismissed from service (as GDS MD).

3.   Counsel for the respondents on instructions submits that the prayer may be allowed and direction be given for disposal of the appeal. Considering the facts and circumstances of the case and submissions made by the counsel across the bar, we deem it fit to dispose of the OA with a direction to the Appellate Authority (2nd respondent) to dispose of the appeal within a period of three weeks from the date of communication of this order.

4.   With the above direction, the OA is disposed of. No costs.

(Dated this the 4th day of July 2011)

K.NOORJEHAN
ADMINISTRATIVE MEMBER

Dr. K.B.S.RAJAN
JUDICIAL MEMBER

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